

IN THE INCOME TAX APPELLATE TRIBUNAL, KOLKATA “C” BENCH: KOLKATA

[Before Shri Rajesh Kumar, Hon’ble Accountant Member & Shri Sonjoy Sarma, Hon’ble Judicial Member]

I.T.A No. 177/Kol/2020
Assessment Year: 2012-13

Pears Securities Pvt. Ltd.
5, Clive Row, Kolkata – 700 001.
[PAN: AAGCP 1517 N]
(Appellant)

-vs.-

ITO Ward 5(2), Kolkata

(Respondent)

Date of Hearing : 01.09.2022

Date of Order : 15.12.2022

C O R R I G E N D U M

Per Sonjoy Sarma, JM

In the order passed by this Tribunal dated 05.09.2022 vide ITA No. 177 /Kol/2020, the assessment year has been wrongly mentioned as A.Y. 2018-19 on the top of the first page. It should be read as **A.Y.2012-13**. And also at page 1 in ground no. (ii) of the order of this Tribunal dated 05.09.2022, the quantum figure has been wrongly mentioned as Rs. 48,00,000/- instead of Rs. 48,00,00,000/-. It should be read as **Rs. 48,00,00,000/-**.

This corrigendum will form part of the earlier order dated 05.09.2022.

Sd/-

[Rajesh Kumar]
Accountant Member

Sd/-

[Sonjoy Sarma]
Judicial Member

Dated : 15.12.2022
Biswajit, Sr. PS

Copy of the order forwarded to:

1. Appellant: Pears Securities Pvt. Ltd.
2. Respondent: I.T.O., Ward-5(2), Kolkata.
3. CIT(A), Kolkata
4. PCIT-2, Kolkata.
5. CIT(DR), Kolkata Benches, Kolkata.

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By Order

Assistant Registrar

ITAT, Kolkata Benches, Kolkata